

12.18 hrs.

APPROPRIATION (NO. 4)* BILL

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1958-59.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1958-59."

The motion was adopted.

Dr. B. Gopala Reddi: I introduce** the Bill.

Sir, I beg to move * * :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1958-59, be taken into consideration."

Mr. Speaker: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1958-59, be taken into consideration."

The motion was adopted.

Mr. Speaker: The question is:

"That Clauses 1, 2 and 3 and the Schedule and the Enacting For-

mula and the Long Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2 and 3 and the Schedule and the Enacting Formula and the Title were added to the Bill.

Dr. B. Gopala Reddi: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is:

"That the Bill be passed."

The motion was adopted.

12.19 hrs.

BUSINESS OF THE HOUSE

Mr. Speaker: The House will now resume further discussion . . .

Shri Mohammed Imam (Chital-drug): I seek some clarification from you regarding the special motions we have tabled so far. The original Order Paper included discussion on a Motion tabled by Shri Feroze Gandhi who is unfortunately ill and so it cannot be taken up today. We all submitted that another motion should be taken up today between 3 P.M. and 5 P.M. No other motion has been substituted for the motion that was included. In this connection I seek some clarification from you as to the procedure to be adopted

Mr. Speaker: Is there no motion today relating to the Public Service Commission?

Shri Braj Singh (Ferozabad): That has to be there.

Mr. Speaker: Let me hear him.

*Published in the Gazette of India Extraordinary Part II—Section 2, dated 25-9-54.

**Introduced and moved with the recommendation of the President.